Name of the Corporate Debtor: AVENTURA COMPONENTS PRIVATE LIMITED; Date of Commencement of CIRP: 12-03-2021; List of Creditors as on: 11-07-2021; Name of IP: Mr. SATYA PRAKASH; Process Number: 1; Last 5 digitof registration number: 12920 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1026329597	1	1026329597	83.74	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	33	49735225	30	25576338	2.09	0	313283	23845604	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	149620371	2	149620371	12.21	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	32330162	11	24082875	1.96	0	0	8247287	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		47	1258015355	44	1225609181	100.00	0	313283	32092891	